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Natural Gas Commission in Tripura and Cachar District of Assam;

- (b) what are the findings of the surveys so far; and
- (c) what steps the Oil and Natural Gas Commission is taking for extraction of oil in those areas where the surveys have found promising strata?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI Z. R. ANSARI): (a) to (c) As a result, of the surveys done, so far by the ONGC, 13 structures favourable for oil/gas accumulation have been delineated in Tripura and

in Cachar area of Assam.

In the first well drilled and tested at Baramura structure in Tripura, presence of gas of commercial significance has been observed. Drilling of two more wells on that structure is in progress. Plans for extraction of gas/oil from the wells in Tripura will be drawn up after a few more exploratory wells there are drilled tested and after the potential of the field is established.

Drilling operations on one of the prospective structures in Cachar area are likely to commence during 1976-77.

Occupation of State Government land in Tinsnkifl in Assam

366. SHRI NRIPATI RANJAN CHOUDHURY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that N.F. Railway is in illegal occupation of 12 bighas of State Government land in the heart of Tinsukia Town in Assam:
- (b) whether Assam Government have *moved* the appropriate authority for vacation of said land; and
- (c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) to (c) The Railway is not in illegal occupation of the State Government land in Tinsukia Town. However, land measuring 7.22 acres (1.195 acres Patta iand and 6.025 acres Sarkari land) which was

under the occupation of army authorities. during the Second World War, was taken over by the Railway with staff quarters in 1944.

The Railway has been taking up the matter of acquisition of this land with the State Government since May, 1961 when acquisition proposals were first submitted.

Since the State Government was not agreeable to give the whole area, the Railway reduced its requirement to 4.095 acres (2.9 acres of Sarkari land and 1.195 acres of Patta land) and submitted revised pro posals in November 1971, which are still under consideration of the State Govern ment.

The Railway has also handed over an area qf'.125 acres back to the State Go\-ernment in September, 1973 and May, 1975.

Railway has been paying rent for the Patta land at Rs. 40 per bigha per annum to the owners of Patta land, till November, 1970 after which no demand has been received by the Railway Administration.

The State Government has not submitted any demand for rent so far, for the Government land.

Oil Fields

- 367. SHRI RAMLAL D. PARIKH: Will the Minister of PETROLEUM be pleased to state:
- (a) the number of new oil fields that have been discovered since last two years in the country and how many of them have been located in Gujarat;
- (b) what is the annual production of oil and gas at present from Gujarat oil fields; and
- (c) whether the work of spudding of oil we, lls has since started in Kutch area; and if so, with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI. Z. R. ANSARI): (a) During the last two years *i.e.* 1973-74 and 1974-75, ONGC have discovered oil at 4 places, of which. 3 are located in Gujarat.

- (b) Production of oil and gas from oil \ Fields in Gujarat during 1975-76 is expected to be of the order of 3.98 million tonnes and 684 million cubic meters respectively.
- (c) ONGC has, so far, drilled 2 wells on land in Kutch area. No gas or oil has been encountered in these wells. In the Golf of Kutch drilling of the first exploratory well has been taken up. The results will be known after the well is completed and tested.

Petrochemicals Complex in Gujarat

- 368. SHRI RAMLAL D. PARIKH: Will the Minister of PETROLEUM be pleased to state:
- (a) the progress made so far in the different projects of the petrochemicals Complex in Gujarat;
- (b) what will be this annual capacity of production of the down stream units of Olefins project; and
- (c) the expected dates of completion of various projects under it?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI Z. R. ANSARI): (a) The Aromatics project was completed and commissioned in 1973. The Olefins project and its downstream Units are at an advanced stage of construction.

(b) and (c)

Name of the P	Capacity (MT)	Expected date of Me- chanical completion
(1)	(2)	(3)
Olefins	Ethylene	December,
Project	130,000	1976
Low Density	Poly-	
ethylene Proje	st 80,000	December, 1976
Ethylene project	Glycol 20,000	January. 1977
Polypropylene ject		January. 1977

(1)	(2)	(3)
Aerylonitrile pro- ject.	24,000	April, 1977
Acrylic Fibre pro- ject	12,009	April. 1977
Polybutadiene Rubber project	20,000	January, 1977
Detergent Alkylate project	30,000	February, 1977

Allocations for Petrochemical Projects

- 369. SHRI RAMLAL D. PARIKH: Will the Minister of PETROLEUM be pleased to state:
- (a) what are the allocations for the> com-I pletion of Petrochemical projects in Guja-¹ rat:
 - (hi whether Government have reduced the allocation of Petrochemicals Complex of Indian Petrochemicals Corporation Limited: and
 - (c) if so, whether it is likely to cause further delay in implementation of the whole project in Gujarat ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI Z. R. ANSARI): (a) The sanctioned project cost for Indian Petrochemicals Corporation Limited's Olefins project and its downstream units is Rs. 162.88 crores. The project authorities have proposed revision in the project cost. The proposal is under consideration in Government.

- (b) The allocation of funds is made yearwise. The allocation for 1976-77 has yet to be settled by Government.
 - (c) Does not arise.

बाल विवाह तथा दहेज प्रथा रोकने के लिए कानून

370. श्री ओउम प्रकाश त्यागी : क्या विधि, न्याय तथा कम्पनी कार्य मन्त्री यह वताने की क्रमा करेंगे कि: